

unit in the light of the specific nature of a grievance. The total performance of different ministries, departments and organisations is monitored periodically.

Use of Bagasse for Paper making

3310. SHRI J. CHOKKA RAO: Will the PRIME MINISTER be pleased to state:

(a) whether bagasse, the residue of sugarcane, is being used as a fuel by sugar factories; and

(b) if so, whether there is any proposal to stop wasting of the said material as fuel and divert it for paper making?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) Yes, Sir.

(b) Government encourages the use of bagasse for manufacture of paper by exempting units, based on use of minimum 75% pulp from bagasse and other non-conventional raw materials, from industrial licensing.

National capital region plan

3311. SHRI SHRAVAN KUMAR PATEL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the attention of the Government has been drawn to the news item appearing in the Statesman dated September 12, 1991 under the caption 'NCRP has not succeeded, CAG' and

(b) if so, the details thereof and the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI. M. ARUNACHALAM): (a) and (b).

The comments reported in the Statesman of September, 13, 1991 have been made by the CAG in his Report for the year ending March, 1991 arising from Audit of Financial Transactions of the Government of Rajasthan?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SH. M. ARUNACHALAM): (a) & (b). The Comments reported in the Statesman of September, 13, 1991 have been made by the CAG in his report for the year ending March, 1989 arising from Audit of Financial Transactions of the Government of Rajasthan.

CAG's observations pertain to implementation of NCR Plan (Integrated Urban Development Programme for Alwar), since its inception in 1974-75 to 1988-89. It has been observed in the report that objectives of the NCR Plan, viz. dispersal of population, industries, trade, Government offices, etc. from Delhi to Alwar Region had not been because of tardy implementation by the State Government. Infrastructure facilities like commercial, Warehousing, wholesale market yards, truck terminus, etc. were not developed (March, 1989). No incentives for attracting whole sale trade to the sub region were announced by the State Government. There is no comment on loss/ misuse of money, except that an amount of Rs. 10.50 lakhs was paid by the Urban Improvement Trust, Alwar towards interest on utilised loan.

The reactions of the Government of Rajasthan on the report of the CAG for the year 1988-89 are not known either to NCR Planning Board or the Government.

Allotment of Government Accommodation

3312. SHRI JEEWAN SHARMA: Will the Minister of URBAN DEVELOPMENT be pleased to state: